

15.33 hrs.

**PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Thirty-Ninth Report**

*[English]*

SHRI K. PRADHANI (Nowrangpur) : I beg to move:

"That this House do agree with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd May, 1995."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd May, 1995."

*The motion was adopted.*

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MR. DEPUTY-SPEAKER: We will now take up the Private Members' Business. Bills to be introduced.

15.34 hrs.

**Electrotherapy System of Medicine (Recognition) Bill**

*[Translation]*

SHRIMATI SAROJ DUBEY (Allahabad) : Sir, I beg to move for leave to introduce a Bill to provide for the recognition of electrotherapy system of medicine and for matters connected therewith or incidental thereto."

*[English]*

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the recognition of electrotherapy system of medicine and for matters connected therewith or incidental thereto."

*The motion was adopted.*

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*[Translation]*

SHRIMATI SURAJ DUBEY : Sir, I introduce the Bill.

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15.35 hrs.

**CONSTITUTION (SCHEDULED TRIBES) ORDER  
(AMENDMENT) BILL\***

**(Amendment of the Schedule)**

*[English]*

SHRI VILAS MUTTEMWAR (Chimur) : Sir, I beg to

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move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

*The motion was adopted.*

SHRI VILAS MUTTEMWAR : I introduce the Bill.

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15.36 hrs.

**Safai Karamcharis Small Scale Industries  
Development Corporation on Bill\*\***

*[Translation]*

SHRI MANGAL RAM PREMI (Bijnor) : I beg to move for leave to introduce a Bill to establish and incorporate a Safai Karamchari's Small Scale Industries Development Corporation for the promotion of economic development of Safai Karamcharis and for matters concerned therewith or incidental thereto."

*[English]*

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to establish and incorporate a Safai Karamcharis Small Scale Industries Development Corporation for the promotion of economic development of Safai Karamcharis and for matters connected therewith or incidental thereto."

*The motion was adopted.*

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*[Translation]*

SHRI MANGAL RAM PREMI : Sir, (Introduce the Bill.

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15.37 hrs.

*[English]*

**Scheduled Castes and Scheduled Tribes  
(Prevention of Atrocities) Amendment Bill\*\***

**(Insertion of new Section 9A)**

*[Translation]*

SHRI SURENDRA PAL PATHAK (Shahabad) : I beg to move for leave to introduce a Bill to amend the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities Act, 1989)".

\*\* Published in the Gazette of India, Extraordinary Pt-II, Section-2 dated 5.5.95.